

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/481/KOB/2023 IN IA(IBC)/21/KOB/2021 in TIBA/03/KOB/2019
SECTION	RULE 57 NCLT RULES R/W SEC 424(3) C/ACT.
NAME OF PARTIES	C G VIJAYALAKSHMI V/S SHRI KUMAR RAJAN (RP) IN THE MATTER OF HINDUSTAN NEWSPRINT LIMITED. AND 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	JINAN K R, M A SHAJI, VINAY MATHEW JOSEPH, K J KARTHIKA.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PANICKER & PANICKER ADVOCATES.

15 April 2024

ORDER

IA(IBC)/481/KOB/2023 IN IA(IBC)/21/KOB/2021 in TIBA/03/KOB/2019

Learned representing Counsel, Ms. Karthika K J appears on behalf of the Applicant through virtual mode. Learned Counsel, Ms. Srishti Thukral appears on behalf of the Resolution Applicant, Viz., M/s Kerala Industrial Infrastructure Development Corporation (KINFRA) through virtual mode.

At the request of the parties, list this matter for further consideration on **22.04.2024.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**